

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 341
TO BE ANSWERED ON 25.02.2016

MGNREGS IN DROUGHT PRONE AREAS

341. SHRI J.J.T. NATTERJEE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to include Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) to mitigate drought impacts in drought hit areas of the country;
- (b) if so, the details thereof, State/UT-wise including Tamil Nadu; and
- (c) the details of schemes implemented in this regard in the country, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): The Government has made necessary provisions for an additional 50 days of unskilled manual work over and above 100 days per household in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in notified drought affected or natural calamity affected areas in the country.

(b) & (c): The provision of additional employment of 50 days over and above 100 days per household under MGNREGA has been made in the notified drought affected areas of the following States:-

Sl. No.	Name of State/ total number of districts	No. of districts/Talukas
1	Karnataka	126 taluks
2	Chhattisgarh	93 tehsils
3	Madhya Pradesh	268 tehsils
4	Odisha	215 blocks
5	Andhra Pradesh	359 mandals
6	Uttar Pradesh	50 districts
7	Telangana	231 mandals
8	Maharashtra	12183 GPs
9	Jharkhand	All the 24 districts

However, the notification from the State of Tamil Nadu in connection with drought affected areas has not yet been received .

The funds would be provided to the States as per agreed to Labour Budget (LB) from where they will continue to meet the expenditure on account of providing employment up to 100 days and also for the increased number of days in the notified areas.
